

STATEMENT RE. CORRECTION OF ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): I beg to lay on the Table a statement (i) correcting the reply given on the 5th December, 1977 to Unstarred Question No. 2661 by Dr. Laxminarayan Pandeya regarding sugarcane arrears and (ii) giving reasons for delay in correcting the reply. [Placed in library, See No. LT-1499/77]

May I read out?

MR. DEPUTY-SPEAKER : You lay it on the Table.

SHRI BHANU PRATAP SINGH : Yes, Sir.

ANNUAL REPORT (PART II) OF REGISTRAR OF NEWSPAPERS FOR INDIA ON PRESS IN INDIA

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI JAGBIR SINGH): I beg to lay on the Table a copy of the Annual Report (Part II) (Hindi and English versions) of the Registrar of Newspapers for India on Press in India, 1975. [Placed in library, See No. LT-1500/77]

REPORT ON NATIONAL JURIDICARE, EQUAL JUSTICE—SOCIAL JUSTICE (BHAGWATI COMMITTEE REPORT) AND STATEMENT RE. REASONS FOR NOT LAYING HINDI VERSION OF REPORT

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NARSINGH YADAV): I beg to lay on the Table:

- (1) A copy of the Report on National Juridicare, Equal Justice—Social Justice (Bhagwati Committee Report).
- (2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report. [Placed in library, See No. LT-1501/77]

CONSOLIDATED REPORT ON THE WORKING OF PUBLIC SECTOR BANKS FOR 1976, SUPPLEMENTARY REPORT OF COMPTROLLER & AUDITOR GENERAL FOR 1975-76 AND ANNUAL REPORT OF UNITED INDIA FIRE AND GENERAL INSURANCE CO. LTD. MADRAS FOR 1976 AND A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table :

- (1) A copy of the Consolidated Report (Hindi and English versions) on the working of the public sector banks for the year ended 31st December, 1976. [Placed in library, See No. LT-1502/77.]
- (2) A copy of the Supplementary Report (Hindi and English versions) of the Comptroller and Auditor General of India, for the year 1975-76, Union Government (Civil), under article 151(1) of the Constitution. [Placed in library, See No. LT-1503/77]
- (3) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act 1956:—

- (i) Annual Report of the United India Fire and General Insurance Company Limited, Madras, for the year ended 31st December, 1976 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon.
- (ii) A statement (Hindi and English versions) explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid. [Placed in library, See No. LT-1504/77]

13 13 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MINUTES

SHRI NATWARLAL B. PARMAR (Dhandhuka): I beg to lay on the Table Minutes of the sittings of the Committee on Absence of Members from the Sittings of the House held on the 11th November and 15th December, 1977.